

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 246 of 2014 & IA-56 of 2015**

**Dated : 4<sup>th</sup> December, 2015**

**Present:-             Hon’ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon’ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

|   |      |               |
|---|------|---------------|
| Tata Power Delhi Distribution Ltd.      | .... | Appellant(s)  |
| Versus                                  |      |               |
| Delhi Electricity Regulatory Commission | .... | Respondent(s) |

Counsel for the Appellant (s)                   :    Mr. Sakya Singh Chaudhuri  
  Mr. Anand K. Srivastava  
  Ms. Molshree Bhatnagar  
  Mr. Anurag Bansal  
  Mr. Hemant Goel

Counsel for the Respondent (s)               :    Mr. Pradeep Misra for R-1

**ORDER**

Mr. Sakya Singh Chaudhuri, learned counsel appearing for the appellant has argued upto issue no. 16 except issue no. 14.

Post this Appeal for remaining arguments of the appellant on **4<sup>th</sup> & 5<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

*rkt/vt*